्री भारतीस रिजर्व

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

RBI/2011-12/442

DNBS(PD).CC. No 258 /03.10.42 /2011-12

March 14, 2012

All Non Banking Financial Companies / Residuary Non Banking Companies

Dear Sir,

Implementation of UNSCR 1929 (2010) on Non-proliferation –Government of India Order of November 04, 2011

Please find <u>enclosed a copy</u> of Ministry of External Affairs Order dated November 4, 2011 published in the Gazette of India on implementation of United Nations Security Council Resolution 1929 (2010).

2. Utmost care should be taken by NBFCs/RNBCs to ensure to cross check all account opening applications and transactions carried out in the existing accounts with the list of individuals / entities enlisted in the Gazette and report those accounts to Reserve Bank of India and Financial Intelligence Unit-India which bear resemblance with the individuals / entities listed therein.

Yours faithfully,

(Dr Tuli Roy) Deputy General Manager Encl: as above